

F.No. J-11017/20/2016-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 1<sup>st</sup>, July 2016

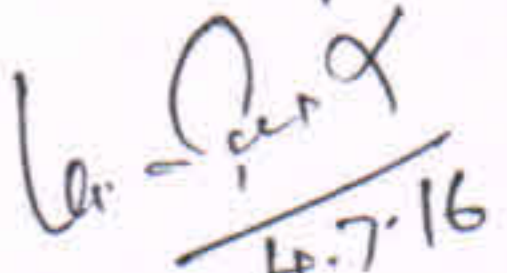
ORDER

The President is pleased to engage Shri Vipul Kundalia, Advocate as Senior Panel Counsel Group-I, for conducting Central Government litigation before Calcutta High Court as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Sl. No.	Name	Address & Mobile Number	Enrollment No.
<b>Calcutta High Court Senior Panel Counsel Group-I</b>			
1.	Vipul Kundalia	Room No. 92, 3 <sup>rd</sup> floor, 10, Old Post Office Street, Opp. Calcutta High Court, Kolkata-700001. Mob: 9831004380 Tel: 033-22103180, 033-22481988	WB/600/1994

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 22(02)/2001-Judl. dated 14.05.2001 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
4.7.16  
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

**Copy to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Kaushik Chanda, ASG, Calcutta High Court, 10, Kiron Shankar Road, 1<sup>st</sup> Floor, Kolkata-700001.
3. The Registrar, Calcutta High Court, Kolkata (West Bengal).
4. The Incharge, Branch Secretariat Kolkata.
5. Shri Vipul Kundalia as above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)

Section Officer (Judicial Section)